

Most Urgent/Election Matter

F.No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 4th September, 2018

To

The Director General,
Directorate General of Systems & Data Management,
4th & 5th Floor,
Samrat Hotel,
Chanakyapuri,
New Delhi-110 021

Subject: Bye-Election to 35- Ranikor (ST) AC, Dist. South West Khasi Hills, Meghalaya, 2018- Expenditure Observer's last visit for submission of Report-IV-Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol.II dated 4th September, 2018 (copy enclosed) on the subject mentioned above.

2. It is requested that the direction of ECI may be communicated to Shri Kayio Kayina, IRS(C&CE):11(R-23861) ^{to} make his last visit on 22.09.2018.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.



(S.A. Ansari)

Under Secretary to the Government of India

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol. II

Dated: 04th September, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Subject: Bye-election 35-Ranikor(ST) AC, Dist. South West Khasi Hills, Meghalaya, 2018 -
Expenditure Observer's last visit for submission of Report-IV-Regarding.

Sir,

I am directed to refer to the Commission's letter of even no. dated 14.08.2018 and to state that Sh. Kayio Kayina, IRS(C&CE):11(R-23861) Expenditure Observer of 35-Ranikor(ST) AC, Dist. South West Khasi Hills, Meghalaya, 2018 is required to make his last visit on **26th day** i.e. on **22nd September, 2018** and shall be present in the "Account Reconciliation Meeting" to be convened by the DEO on the 26th day after the declaration of result of election in pursuance of the Commission's letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015 (Annexure-C11, copy enclosed) and letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016 (Annexure-C7, copy enclosed). He will have to stay in the district for **8 clear days** to assist the DEO in scrutinizing the statements of accounts of election expenditure submitted by the candidates and will give his comments in the DEO's scrutiny reports (Commission's letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3, copy enclosed) and will submit his final reports i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to Sh. Kayio Kayina, IRS(C&CE):11(R-23861) to make his last visit and to reach the assigned AC/Dist. Hq. on **22nd September, 2018**

Yours faithfully,



(RAJAN JAIN)

UNDER SECRETARY

Copy to: -

1. The Chief Electoral Officer, Meghalaya, Shillong for information and necessary action.
(By Speed Post/e-mail)
2. The District Election Officer, Dist. South West Khasi Hills, Dist. Hq. Mawkyrat, Meghalaya, PIN-793114 for information and necessary action. (By Speed Post/e-mail)

3. Sh. Kayio Kayina, IRS(C&CE):11(R-23861) with the request to make his last visit to the assigned AC/Dist. Hq. on **22nd September, 2018** (e-mail id: kayiokayina@gmail.com, mob. no. 08334854449) (By e-mail)
4. Zonal Section (North East Section-II) & CEMS-I for information.



(RAJAN JAIN)
UNDER SECRETARY